

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 3247 /A.

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Gote Mega,
District & Sessions Judge,
West Siang District,
Aalo Sessions Division, Arunachal Pradesh.

Dated Guwahati, 9th August, 2021.

Sub:- **Casual leave.**

Ref:- No. DSC/Aalo -33/2019(Vol-II)/260 Dated 07.08.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 9.08.2021 and 10.08.2021 along with station leave permission. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/3248-1A, dated 9.8.2021

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Permanent Bench,
Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)